

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/IBC/106/2024
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : ARS Energy Pvt Ltd
UNDER SECTION : Sec 7 of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Petitioner. Ld. Counsel Mr. Ananda venu for the Respondent on vakalat.

Final opportunity to file reply within 3 weeks failing which right to file reply will be closed.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **02.08.2024 along with connected Applications.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk